

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.210 – IA/383(AHM)2024
ITEM No.211 – IA/549(AHM)2024
ITEM No.212 – IA/554(AHM)2024
in
CP(IB)/322(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Svakarma Finance Private Limited
V/s
Yours Ethnic Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 24/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv. in IA 549 of 2024
For the RP : Mr. Jaimin Dave, Adv. a.w Ms. Hirwa Dave, Adv. in IA
383 of 2024 & IA 554 of 2024
For the Respondent : Mr. Kuldeep Adesara, Adv. in IA 383 of 2024

ORDER

IA/383(AHM)2024

Ld. Counsel for the respondent seeks time to file reply within one-week. Ld. Counsel for the applicant seeks time to file rejoinder.

List for further consideration on 06.05.2024.

IA/549(AHM)2024

Ld. Counsel for the applicant seeks time to file rejoinder.

List for further consideration on 06.05.2024.

IA/554(AHM)2024

Heard Learned Counsel for the applicant.

List for further consideration on 06.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)